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**Declaration of Assets and Liabilities**

Year :- 2023-2024

I **ABHINANDAN KUMAR KARN** , son/daughter/wife of **Shri RATAN PRASAD KARN** , aged **30** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY** service and presently working as **OFFICE ATTENDANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

2149  
13/02/24  
**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse SWETA NIDHI	Dependant-1 SMT USHA DEVI ( MOTHER)	Dependant-2 SHRI RATAN PRASAD KARN (FATHER)
(i)	Cash	6500	16500	3500	5000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- BVM-PATNA 28500 /-  SBI- COURT CAMPUS , SAMASTIPUR 150 /-	SBI- MADHUBANI  9500 /-	NON	PNB SARAIANJAN  1500 /-
(iii)	Bonds, Debentures and Shares in companies	NON	NON	NON	NON
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ICICI LIFE PRUDENTIAL INSUARANCE YEARLY-30800	NON	NON	NON
(v)	Motor Vehicles (details of make, etc.)	NON	NON	NON	NON
(vi)	Jewellery (give details of weight and value)	25 GM GOLD	GOLD-85 GM SILVER-1 KG	GOLD- 10 GM SILVER - 200 GM	NON
(vii)	Other assets, such as values of claims / interests	NON	NON	NON	NON

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse SWETA NIDHI	Dependant-1 SMT USHA DEVI ( MOTHER)	Dependant-2 SHRI RATAN PRASAD KARN (FATHER)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NON	NON	NON	<b>SHARE WITH WHOLE FAMILY</b>
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NON	NON	NON	NON
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NON	NON	NON	NON
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NON	NON	NON	<b>JOINT FAMILY HOUSE IN HOME TOWN VILLAGE</b>
(v)	Others (such as interest in property)	NON	NON	NON	NON

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 FEB 2024
(a)	(i) Loans from Banks	SBI BVM PATNA	<b>461536 /-</b>
	(ii) Loans from financial institutions	NON	NON
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NON	NON
	(b) dues to departments dealing with supply of water	NON	NON
	(c) dues to departments dealing with supply of electricity	ELECTRICITY BILL DUES , ELECTRICITY OFFICE SAMASTIPUR	<b>7000 /-</b>
	(d) dues to departments	NON	NON

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	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NON	NON
	(f) Other dues, if any	NON	NON
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NON	NON
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NON	NON
	(iii) Sales Tax [Only in case of proprietary business]	NON	NON
	(iv) Property Tax	NON	NON

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Abhinandan* .....

Name of Employee: **ABHINANDAN KUMAR KARN**

Place: **PATNA**

Designation: **OFFICE ATTENDANT**

Date: **09.02.2024**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.